

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
 Civil Secretariat, Jammu/Srinagar

Subject: Approval to the select list of Civil Judge (Junior Division).

Reference: Letter No. PSC/Exam/KCS(Judicial)/2023-I dated 30-04-2024 from the Jammu and Kashmir Public Service Commission.

Government Order No. 5864 -JK(LD) of 2024.
Dated. 03 - 05- 2024.

In pursuance of rule 39 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967, the Lieutenant Governor, on the recommendation of the Jammu and Kashmir Public Service Commission, is pleased to accord approval of the selection of the following candidates as Civil Judge (Junior Division):



S. No.	Name of the Candidate	Parentage	Address	Category
1.	TASNEEM KAWOOS	JUNAID AHMAD KAWOOS	7 UMER COLONY A LANE 4 MOHALLA HAMZA, SRINAGAR	OM
2.	MUFTI NAHIDA	MUFTI NISSAR AHMAD	210 IRM LANE AHMAD NAGAR IDDGAH	OM
3.	SANAH BADYAL	AJIT BADYAL	HOUSE NO 48 SECTOR 3 TRIKUTA NAGAR	OM
4.	SHAVIKA GUPTA	DEV KIRAN GUPTA	237A GOLE MARKET GANDHI NAGAR	OM
5.	SHIVALI SHARMA	AMAN KUMAR	VILL. GURAH JATTAN GHAGWAL GHAGWAL	OM
6.	RABYIA SNOBER GULZAR	GULZAR AHMAD QURESHI	N.A. AZAMTABAD MANYAL THANNA MANDI	RBA/OM
7.	SONALI SHARMA	OM PARKASH SHARMA	H.NO 145 LANE NO 6 GREATER JAMMU COLONY KUNJWANI BYE PASS JAMMU	OM
8.	NAZIA HASSAN	GH HASSAN MALIK	RESHIPORA SHOPIAN ZAINAPORA	OM
9.	ISHA JERATH	GIRISH JERATH	NEAR HANUMAN MANDIR REHAMBAL UDHAMPUR	OM
10.	KANGNA GUPTA	SUSHIL GUPTA	5 WARD NO.5 LAKHANPUR	OM
11.	AKASH DEEP	SANJEEV KUMAR SHARMA	72 SECTOR D EXTN NEAR TINY TOTS SCHOOL SAINIK COLONY JAMMU	OM
12.	AASTHA SHARMA	MAHESH SHARMA	47/1A TRIKUTA NAGAR JAMMU	OM

/385222/2024

13.	AARIZOO JAVAID RATHER	JAVAID AHMAD RATHER	1 BAKSHI ABAD ANANTNAG	OM
14.	ARSHAD AZIZ QURESHI	ABDUL AZIZ QURESHI	103 GURSAI MENDHAR	OM
15.	PRASHANT KUMAR	OM PRAKASH	VPO BADHOLE VPO BADHOLE RAMNAGAR	OM
16.	ARUSHI SHUKLA	SANJEEV KUMAR	104/3 ROOP NAGAR JAMMU	OM
17.	RISHABH KOUSHAL	VINOD KUMAR	JANDRAH JANDRAH	EWS/OM
18.	RITIKA JAMWAL	SUDHEER JAMWAL	102 NEAR AWARE SHIKSHA SCHOOL SUCHANI VIJAYPUR	OM
19.	JASPREET KAUR	HARVINDER SINGH	PLOT NO 22 BAKSHI NAGAR JAMMU	OM
20.	SAMREEN TIBB	SANDEEP SINGH	11 SECTOR 12 NANAK NAGAR	OM
21.	ALISHA BHAGAT	BANSI LAL BHAGAT	83/A WARD NO 1 LANE NO 2 SAMBA	SC/OM
22.	KRIKA SETHI	NARESH KUMAR SETHI	HNO.5/14A SECTOR 4 CHAMAN VIHAR COLONEL COLONY TALAB TILLO BOHRI	OM
23.	AKASH DEEP SINGH	GANDHARB SINGH ANDOTRA	THAKUR DHARAM SINGH COLLEGE WARD NO 9 OLD BUS STAND KATHUA	OM
24.	RAMEEN RASHID KHAN	ABDUL RASHID KHAN	RAMBAGH BALLA NEAR DIAMOND SILK FACTORY SRINAGAR	OM
25.	YOUNIS HAMID	AB HAMID DIGOO	10 KAKAPORA KAKAPORA	OM
26.	MEGHNA MOHAN	MOHAN LAL	313-314 LANE 5 LAKKAR MANDI JANIPUR	OM
27.	VIREN MAGOTRA	RAJEEV MAGOTRA	HOUSE NO. 212 SECTOR 2 CHANNI HIMMAT	OM
28.	USMAN KHURSHID	KHURSHID AHMAD KANROO	011 JAN MOHALLA HERGAM	OM
29.	BHAWANA KESAR	NARESH KUMAR	WARD 4 QUASBA BALA NOWSHERA	SC/OM
30.	AMAAN NISSARS	NISSAR AHMAD NAJAR	H NO 926 YARIN KADIL SEER HAMDAN ANANTNAG MATTAN	OM
31.	MAHOOR	PARVAIZ AHMAD GHANI	ABDUL RASHID GHANI HOUSE BAGHI ALI MARDAN KHAN NOWSHERA	OM
32.	AIMAN AMIN	MOHAMMAD AMIN BHAT	UMER COLONY B LAL BAZAR SRINAGAR	OM
33.	IRAM IRTIZA	REYAZ AHMAD LONE	10 SHAMAS COLONY FEROPORA TAMGMARG	RBA
34.	ROOPSI	TARSEM KUMAR	196 RS PURA RS PURA	SC
35.	WAQAR AHMED	FAIZ MOHD WANI	90 VILLAGE RAJGARH RAJGARH	RBA
36.	VIKAS BHARDWAJ	SHAM LAL	90 MAIRA JOURIAN	ALC
37.	AKANKSHA BHAGAT	ASHOK KUMAR BHAGAT	H.NO 67 WARD NO 6 COURT ROAD UDHAMPUR UDHAMPUR	SC
38.	SHEERAZ AKHTER MALIK	KHALIL UR REHMAN MALIK	54 SAMOTE KOTERANKA	PSP



/385222/2024

39.	ABRAR AHMED NAWAZ QURESHI	MOHD SHAHNAWAZ QURESHI	VILLAGE CHHAJLA MANKOTE	PSP
40.	RAVINDER SINGH	DHARM SINGH	HOCHOCK VILLAGE PINGLOGA UKHRAL	RBA
41.	AMANDEEP SINGH	SHAM SINGH	VILLAGE GARKHAL NEAR BSF CAMP AKHNOOR	ALC
42.	HIMANSHOO ATRI	BALDEV RAJ	WARD NO. 16 UPPER SHIVA NAGAR KATHUA	SC
43.	SHIVANI ATTRI	TARSEM LAL	VILL SYEDPORE NAGRIPAROLE KATHUA VILLAGE SYEDPORE KATHUA	SC
44.	BHARTI SLATHIA	SAHDEV SINGH SLATHIA	VPO GURHA SLATHIAN MANDI UDH GURHA SLATHIAN VIJAYPUR	EWS
45.	MANSOOR AHMAD MIR	HABIBULLAH MIR	235 LASHTIYAL KALAROOS LOLAB KUPWARA	RBA
46.	AASTIK VERMA	ASHOK KUMAR	HOUSE NO 93 WARD NO 8 HIRANAGAR HIRANAGAR	SLC
47.	AJAY	MANOHAR LAL	04 MAHAL KALANDRIAN RAMGARH	SC
48.	NISSAR UL HAQ KHAN	MOHD AYUB KHAN	PUNZWA VILLAGAM VILLAGAM	RBA
49.	HINA PARVEEN GONE	MEHBOOB HUSSAIN	GONAY HOUSE KARZOO ROAD LEH	ST (Leh)
50.	SAIQA SHARIEF KHAN	MOHD SHARIEF KHAN	VILLAGE NAR MENDHAR MENDHAR	RBA
51.	VARUN KUMAR	VIJAY KUMAR	72 JMC 133 CHAND NAGAR JAMMU CHAND NAGAR WARD NO 19 JAMMU TAWI	SC
52.	JYOTI KATARIA	RACHHPAL KATARIA	WARD NO. 61 PATTI BOHRI TALAB TILLO JAMMU	SLC
53.	ANDLEEB SINGH	BALAK SINGH BAGHI	VILLAGE DEGWAR MALDAYALAN P/O POONCH TEHSIL HAVELI	PSP
54.	ZIRGHAM HAMID	ABDUL HAMID FANI	VILLAGE DHARANA TEHSIL MENDHAR MENDHAR MENDHAR	ST
55.	MANZAR MUNEER	MUNEER AHMAD PEER	DOOLIGAM BANIHAL	RBA
56.	MEHAK MEHBOOB	MEHBOOB AHMAD	SHAHPORA PAYEEN ACHOORA GUREZ	ST
57.	ASHUTOSH SHARMA	KISHORI LAL	38 JINDRAH VPO JINDRAH DANSAL	EWS
58.	FAZAL UL HAQ	CHOUDHARY MOHD FAZAL	00 TOPA MANKOTE	ST
59.	ANURAG KHAJURIA	PARSHOTAM LAL KHAJURIA	V.P.O. SAINTH SAINTH KHOUR	ALC
60.	RAHILA RASHID	ABDUL RASHID MAPNOO	BADUAB TULAIL BADUAB TULAIL TULAIL	ST
61.	HITESHWAR KESAR	KAMAL KRISHAN KESAR	HOUSE NO 182 WARD NO 8 PARLIWAND KATHUA	EWS
62.	AMBIR KHAN	ABDUL KHALIQ	87 JAMOLA KOTERANKA	ST
63.	SADIQ ALI WAZIR	VILLAYAT ALI WAZIR	96 SAMMAR PASHKUM	ST (Kargil)



LAW-Jud/73/2024-10-Law, Justice and Parliamentary Affairs

I/385222/2024

64.	AJAY KUMAR SAREEN	SANJEEV KUMAR SAREEN	63 GALI KHILONIA PACCA DANGA	EWS
65.	DEEPSHIKHA	DEEPAK KAKROO	H. NO 608 SEC -2 BHAGWATI NAGAR	EWS
66.	MOONIS WAHID	ABDUL WAHID	785 SECTOR 2F GREEN AVENUE COLONY BEMINA	OM/PHC
67.	SHYAM KUMAR	SHIV DUTT SHARMA	HOUSE NO. 09 NAI KALI NAI KALI SAMBA	EWS
68.	DEEPIKA SHARMA	RAM SAROOP SHARMA	05 GOWAL PO TARORE BARI BRAHMANA	OM/PHC
69.	SYED TAYOUB BUKHARI	MUMTAZ HUSSAIN SHAH	KALLAR KATTEL PO LATHOONG SURANKOTE	OM/PHC

By Order of the Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 03 -05-2024.

No. Law-Jud/73/2024-10.

Copy to the:

1. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner Secretary to Government, General administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar along with a copy of letter No.PSC/Exam/KCS (Judicial)/2023-I dated 30-04-2024 of the Jammu and Kashmir Public Service Commission for record in their office. He is requested to place the matter before the Hon'ble Court in terms of rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967 for its recommendation to the appointment of selected candidates as Civil Judge (Junior Division).
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
6. Director Information, J&K, Srinagar.
7. Director Archives, Archaeology and Museums, J&K, Srinagar.
8. General Manager, Government Press, Srinagar. He is requested to publish the Government Order in the Government Gazette in terms of rule 39 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967.
9. Private Secretary to the Chief Secretary for information of Chief Secretary.
10. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. I/C Website.
12. Government Order File.
13. Concerned File.


03.05.2024

(Ashish Gupta)

Additional Secretary to Government

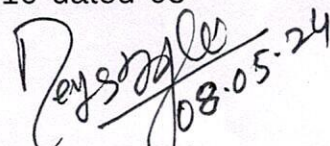
/388161/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Approval to the select list of Civil Judge (Junior Division).

Corrigendum to Government Order No. 5864 -JK(LD) of 2024,
dated. 03-05- 2024.

Please read "Amaan Nissar" instead of "Amaan Nissars" appearing in 2nd Column against serial No. 30 of the table in Government Order No. No. 5864 -JK(LD) of 2024, dated 03-05-2024 issued vide endorsement No. Law-Jud/73/2024-10 dated 03-05-2024.


(Reyaz Ali Bhat)
Assistant Legal Rembrancer
Uthulal
08-05-2024
Dated. 08 -05-2024.

No. Law-Jud/73/2024-10.

Copy to the:

1. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner Secretary to Government, General administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
6. Secretary, Jammu and Kashmir Public Service Commission. This is with reference to his letter No. **PSC/Exam/KCS(Judicial)2023-I** dated **06-05-2024**.
7. Director Information, J&K, Srinagar.
8. Director Archives, Archaeology and Museums, J&K, Srinagar.
9. General Manager, Government Press, Srinagar.
10. Private Secretary to the Chief Secretary for information of Chief Secretary.
11. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. I/C Website.
13. Government Order File.
14. Concerned File.